

**Annexure – 7**

**Name of the corporate debtor: YASHICA ELECTRONICS PRIVATE LIMITED; Date of commencement of LIQUIDATION: 02.09.2021; List of creditors as on: 06.05.2022**

**List of operational creditors (Government dues)**

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in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	TAMIL NADU STATE SALES TAX, ASSISTANT COMMISSIONER WORAIYUR ASSEMBLY CIRCLE	TAMIL NADU STATE GOVERNMENT	GOVERNMENT OF TAMIL NADU	25.06.2020	1590938	1590938	SALES TAX VAT DUE WITH INTEREST	0	0	NO	0	0	0	0	0	
2	INCOME TAX, DEPUTY COMMISSIONER OF INCOME TAX CIRCLE-1, TRICHI	CENTRAL GOVERNMENT OF INDIA	CENTRAL GOVERNMENT OF INDIA	05.05.2022	220400	220400	ASSESSMENT TAX DUE WITH INTEREST	0	0	NO	0	0	0	0	0	AS PER NCLT ORDER DATED 08.4.2022 DELAY IN SUBMISSION

[illegible]